Sl. No.	State	Sl. No.	State	
3.	Uttarakhand	16.	Odisha	
4.	Goa	17.	Karnataka	
5.	Meghalaya	18.	Kerala	
6.	Jharkhand	19.	Madhya Pradesh	
7.	Assam	20.	Himachal Pradesh	
8.	Chhattisgarh	21.	Nagaland	
9.	Bihar	22.	Lakshadweep	
10.	Telangana	23.	Arunachal Pradesh	
11.	Haryana	24.	Jammu and Kashmir	
12.	Punjab	25.	Dadra and Nagar Haveli	
13.	Sikkim	26.	Daman and Diu	
14.	Maharashtra	27.	Mizoram	
15.	Gujarat	28.	Delhi	

Forest fires in Himachal Pradesh and Uttarakhand

†*237. DR. CHANDRAPAL SINGH YADAV: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government is aware that incidents of terrible forest fires in the forests of Himachal Pradesh and Uttarakhand keep surfacing during the summers which cause heavy losses of forest resources and wildlife;
- (b) if so, the details of such incidents that occurred during the last three years, year-wise; and
 - (c) the measures taken by Government for preventing such incidents?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE): (a) Forest fires are reported every year during the fire season from different parts of the country including Himachal Pradesh and Uttarakhand. During the current fire season, forest fires were reported from all over the country including Himachal Pradesh and Uttarakhand.

(b) The details of fire incidences during the last three years and the current year as reported by Forest Survey of India using space technology are given in the Statement (See below).

[†] Original notice of the question was received in Hindi.

(c) Protection and Management of forests is primarily the responsibility of the concerned State/UT Governments. For prevention and control of forest fires, the State Governments take various measures such as creation and maintenance of fire lines, construction of watch towers, engagement of fire watchers, use of space technology for detection of fires, assistance to joint forest management committees, construction of water storage structures, setting up of fire fighting cells, training and awareness etc.

The Government of India provides technical and financial support to the State Governments to effectively deal with forest fires.

Statement Details of number of forest fire incidences as reported by FSI

0							
S1. No.	State	2013	2014	2015	2016 (till June 2016)		
1	2	3	4	5	6		
1.	Andaman and Nicobar Islands	9	96	1	24		
2.	Andhra Pradesh	2143	1910	1075	1699		
3.	Arunachal Pradesh	501	535	358	293		
4.	Assam	1608	2536	1656	1766		
5.	Bihar	273	140	45	321		
6.	Chandigarh	0	0	0	0		
7.	Chhattisgarh	1530	1018	1272	2808		
8.	Dadra and Nagar Haveli	3	1	0	0		
9.	Daman and Diu	0	0	0	0		
10.	Delhi	0	0	0	2		
11.	Goa	4	3	0	10		
12.	Gujarat	179	74	117	262		
13.	Haryana	5	5	6	43		
14.	Himachal Pradesh	34	32	22	199		
15.	Jammu and Kashmir	23	74	13	217		
16.	Jharkhand	554	202	457	740		
17.	Karnataka	606	424	295	831		
18.	Kerala	98	114	91	165		
19.	Lakshadweep	0	0	0	0		

Renewable power to villages and hamlets

*238. SHRI R. VAITHILINGAM: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government has taken any initiatives to provide power from renewable energy sources in villages and hamlets where electrification through grid power is not possible;
 - (b) if so, the details thereof; and
- (c) the details of targets and achievements and budget spent on these schemes during the last two years and this year, year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) Yes, Sir.

(b) Ministry of Power is implementing Decentralized Distributed Generation